

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

C.P. No. 460/2016
O.A. No. 1179/2013

New Delhi, this the 6th day of January, 2017

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

Anil Kumar,
S/o Shri Amar Singh,
R/o 75/238, Sector-I, D.I.Z. Area,
R.K. Ashram Marg, Gole Market,
New Delhi-110001. .. Petitioner

(By Advocate : Shri Yogesh Sharma)

Versus

1. Shri Bhanu Pratap Sharma,
Secretary,
Ministry of Health & Family Welfare,
Govt. of India,
Nirman Bhawan,
New Delhi.
2. Shri Jagdish Prasad,
Director General of Health Services,
Ministry of Health & Family Welfare,
Govt. of India,
Nirman Bhawan,
New Delhi.
3. Dr. Jagdish Chandra,
Director,
Kalawati Saran Children's Hospital,
New Delhi. .. Respondents

(By Advocate: Shri Rajinder Nischal)

ORDER (Oral)

By Hon'ble Mr. P.K. Basu

Learned counsel for the petitioner states that the order of the Tribunal passed in O.A. No.1179/2013 dated 06.10.2015 has been implemented.

2. The CP is, therefore, closed and notices are discharged.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/